



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 11.05.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 599/Chd/25	The Geora Agriculture Coop.	B	28.04.2026	11.05.2026	Allowed
2	ITA No. 755/Chd/25	Mrs. Bectors Food Specialities Ltd.	B	04.05.2026	11.05.2026	Dismissed
3	ITA No. 474/Chd/26	Shri Siddhivinayak Educational Trust	B	04.05.2026	11.05.2026	Allowed
4	ITA No. 1522/Chd/25	Shri Chetan Dass Gosanvardhan	B	06.05.2026	11.05.2026	Allowed
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Krinwant Sahay, AM			
1	ITA No. 881/Chd/24	Gurkanwal Kaur	A	04.05.2026	11.05.2026	Allowed
2	ITA No. 826/Chd/25	Harkishan	A	22.04.2026	11.05.2026	Allowed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Laliet Kumar, JM			
1	ITA No. 1442/Chd/25	PEC University of Technology	B	29.04.2026	11.05.2026	Allowed
2	ITA No. 1689/Chd/25	Sh. Ravinder Deep Singh	B	06.05.2026	11.05.2026	Allowed
3	ITA No. 636/Chd/25	Sh. Karanjit Singh	B	06.05.2026	11.05.2026	Allowed
4	ITA No. 1177/Chd/25	Sh. Gurmail Singh	B	05.05.2026	11.05.2026	Allowed
5	ITA No. 1773/Chd/25	Manoj Kumar Nagpal	B	27.04.2026	11.05.2026	Allowed
6	ITA No. 1535/Chd/25	Bar Council of Himachal Pradesh	B	04.05.2026	11.05.2026	Allowed
7	ITA No. 1085/Chd/25	Milap GKG Ripening	B	05.05.2026	11.05.2026	Allowed
8	ITA No. 1166/Chd/25	Sh. Sucha Singh	B	04.05.2026	11.05.2026	Allowed
9	ITA No. 1189/Chd/25	Sh. Abhinav Sharma	B	05.05.2026	11.05.2026	Partly Allowed
Author: Sh. Krinwant Sahay, AM			Co-Author: Sh. Laliet Kumar, JM			
1	ITA No. 1685/Chd/25	Raj Kumar Dogra	A	22.04.2026	11.05.2026	Allowed


Assistant Registrar